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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No.947/93

Date of decision: 13.05.93.

Shri Govind Singh Dangi

...Petitioner

Versus

Union of India & Another

...Respondents

Coram: The Hon'ble Mr. I.K. Rasgotra, Member(A)
The Hon'ble Mr. J.P. Sharma, Member(J)

For the petitioner None

Judgement(Oral)
(Hon'ble Mr. I.K. Rasgotra)

This case had come up for admission on 3.5.1993 when it was adjourned to 13.5.1993. Today when the case was taken up, none appeared for the petitioner. Further the cause of action arose in Pothorgarh which comes under the jurisdiction of the Allahabad Bench of the Tribunal. is The O.A. dismissed in default. No costs.


(J.P. SHARMA)
MEMBER(J)


(I.K. RASGOTRA)
MEMBER(A)

San.